

JUDGEMENTS FOR THE MONTH OF MARCH, 2010

Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
16 th	<u>WP(C) 5788/2009</u>	MD KUDDUS ALI & ORS Vs THE STATE OF ASSAM AND ORS.	No confidence motion passed by Panchayat.	THE HON'BLE MR. JUSTICE B.P. KATAKEY.
16 th	<u>WP(C) 5381/2009</u>	SAJIDA KHATUN Vs THE STATE OF ASSAM AND ORS.	Other cases under the Panchayat Acts.	THE HON'BLE MR. JUSTICE B.P. KATAKEY